

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 6TH DAY OF SEPTEMBER, 2000

Original Application No.1182 of 1994

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.M.P.SINGH, MEMBER(A)

Vinod Kumar Tewari, son of Sri Sewa ram Tewari
Resident of Village and post office Deori,
District Mirzapur at present posted
ED Runner Rajpur Pokhata, District
Mirzapur.

... Applicant

(By Adv: shri R.P.Singh)

Versus

1. Union of India through Secretary
Ministry of Postal and Telegraphs,
New Delhi.
2. Superintendent of Post Offices,
Mirzapur.
3. Additional Superintendent of Post Offices,
Mirzapur.
4. Sri taulan Ram singh, S/o Shri Ram
Khelawan, R/o Village and Post
Danghar, district Mirzapur.

... Respondents

(By Adv: shri Prashant Mathur)

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Triivedi, V.C.)

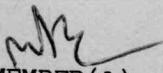
By this application u/s 19 of the A.T.Act 1985, the applicant has prayed for a direction to the respondents to allow the applicant to continue to work as E.D.Runner in post office Deori, district Mirzapur till regularly selected candidate is appointed in the department. It is not disputed that by order dated 7.10.1997, the applicant has been provisionally appointed and is continuing on the

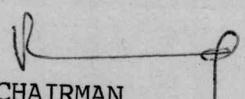
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post.

In the circumstances, no order is required from the Tribunal.
The application is disposed of. No order as to costs.


MEMBER(A)


VICE CHAIRMAN

Dated: 6.9.2000

Uv/